

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.17/58/2013
RT CP No.158/Chd/Hry/2017**

In the matter of:

Shri Satya Bhushan Kaura.Petitioner.

Versus

M/s DLF Ltd. & Ors.Respondents.

Present: Ms.Lakshmi Gurung, Advocate with Ms.Babita Kataria,
Advocate for the petitioner.
Mr.H.L.Tiku, Advocate with Mr.Rohan Sharma and
Ms.Yashwant, Advocates for respondents No.1 & 2.
Mr.Vivek Gaur, Advocate for respondent No.3.

Due to paucity of time, the matter could not be taken up
today. List the matter for arguments on 31.10.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)
Sd/-
(Pradeep R.Sethi)
Member (Technical)

September 27, 2018.
Ashwani